

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-35(ND)/17

CORAM:

**PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
02.09.2019.**

NAME OF THE COMPANY: M/s. Helpline Hospitality Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

**Present for the Petitioner: Mr. Dhrubajit Saikia, Advocate for
Liquidator**

**Present for the Respondent: Mr. Siddharth, Advocate for R1 & 2
Mr. M. S. Vishnu Sankar, Advocates for R3
& 4**

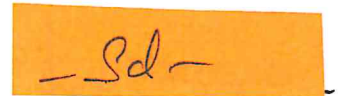
ORDER

CA 1101/2019 has been filed by an applicant who submits that he is the Ex-Director of the company and his property is now being attached by the Liquidator. Notice of this application is duly accepted along with the relevant documents is accepted by the Liquidator. Let reply be filed.

To come up for further consideration on 12th September, 2019.



**(L. N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**